

II. In Part II, in the Administrative Forms, after Form No.29-A the following form shall be inserted namely:-

FORM No. 29-B.

Criminal Register No.28.

Court :

Register of Receipts of Deposits

Year:

Date of receipts.	Nature of deposit and case number	From whom received	Amount of deposits	Initial of the Presiding Officer of the court.	Daily total carried to cash book	Date	Amount of repayment	Initial of the party	Initial of the Presiding Officer of court	Date when lapsed and credited to government
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)

High Court, Madras,

P.CHANDRASEKHARA MENON,

24<sup>th</sup> January 1968

Registrar